

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 116  
CA No. 33/425/JPR/2020  
In  
CP No. 195/241(1)/JPR/2019  
Under Section 425 of  
Companies Act, 2013

**In the matter of:**

**Mr. Shanti Lal Maroo**

...Petitioner

**Versus**

**M/s American International Health Management Ltd. & Ors.**

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. ASHISH VERMA, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

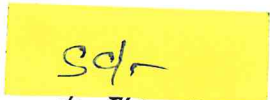
For the Petitioner : Prabhansh Sharma, Adv.  
For the Respondent : Aditya Vijay, Adv.

**ORDER**

List the matter on 01.07.2024.



(Ashish Verma)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 09, 2024